

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 120/02/2020 O.A./260/1007/2013 ASHOK KUMAR MOHAPATRA

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:52 FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. N. K. Sahu

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. On previous date i.e. on 05.02.2020, no one was present on behalf of the applicant. Last opportunity was also given to the applicant to pursue this matter since the OA pertains to 2013.</p> <p>In view of the above, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be given to Ld. Counsel for the respondents and sent to the applicant by Post.</p> <table border="1" data-bbox="504 1477 1383 1551"><tr><td data-bbox="504 1477 954 1551">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1477 1383 1551">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		